

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 1281/2009

COMMR.OF INCOME TAX,AURANGABAD

Petitioner(s)

VERSUS

SHANKAR SAHAKARI SAKHAR KARKHANA LTD.

Respondent(s)

(with office report)

Date : 17/10/2016 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Anil Katiyar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As per tracking report in respect of the notice for alternative arrangement for the sole respondent, the postal remarks show "refused". Refusal is deemed to be proper service. There is no appearance for the sole respondent. Therefore, the matter shall be processed for listing before the Hon'ble Court under the Rules.

(M V RAMESH)
Registrar

PS